

**Central Administrative Tribunal  
Principal Bench**

**OA No.2778/2017  
MA No.2396/2018**

New Delhi, this the 2<sup>nd</sup> day of November, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Sh. S. R. Senapati, IRS  
Addl. Commissioner of Income Tax,  
Aged about 52 years,  
S/o Shri B. C. Senapati  
R/o B 501, FMGHS, Plot No.18,  
Sector-10, Dwarka,  
New Delhi 110 075. ... Applicant.

(By Advocate : Shri S. K. Gupta)

Versus

1. Pr. Chief Commissioner of Income Tax, Delhi  
C. R. Building, IP Estate,  
New Delhi 110 002.
2. Pr. DGIT (Vig) & CVO, CBDT  
Dayal Singh Public Library Bldg.,  
1, Deen Dayal Upadhyay Marg,  
New Delhi 110 002.
3. Central Vigilance Commission  
Satarkata Bhawan, A Wing  
GPO Complex, INA,  
New Delhi 110 023.
4. The Central Bureau of Investigation  
Through its Director  
CBI Bhawan, CGO Complex,  
New Delhi 110 003.
5. Pr. CCIT, UP West  
16/69, Aayakar Bhawan,  
Civil Lines, Kanpur 580025.
6. Foreign Secretary  
Ministry of External Affairs,  
South Block, New Delhi 110 004.

7. Sr. Arvind Modi, IRS  
Pr. DGIT (L&R), Delhi  
C/o JS (Admn), CBDT  
North Block, New Delhi 110 001.
8. Sri S. K. Srivastava, IRS  
CIT (Appeals)-I, Noida,  
C/o Pr. CCIT, Kanpur  
16/69, Aayakar Bhawan,  
Civil Lines, Kanpur 580025.
9. Ms. Ashima Neb, IRS  
First Secretary in the Embassy of  
India in France at Paris,  
C/o Foreign Secretary, MEA  
South Block, New Delhi 110 004.
10. Ms. Suman Sen, IRS  
Addl. CiT, Haridwar Range,  
C/o CCIT, Dehradun  
13 A, Subhash Road, Dehradun.
11. Sri D. P. Kar, IRS (Retd.)  
Chief Commissioner of Income Tax (Retd)  
Radhika, 1540, Jagamara East,  
Bhubaneshwar 751 030. ... Respondents.

(By Advocates : Shri Rajeev Kumar for respondent Nos.1,2 & 5 and Ms. Tatini Basu for respondent No.3.)

**: O R D E R (ORAL) :**

**Justice L. Narasimha Reddy, Chairman:**

Shri S. K. Gupta, learned counsel for the applicant submits that he has been instructed by his client to withdraw the OA, and seeks permission. Permission is accorded. The OA is dismissed as withdrawn. The MA also stands disposed of.

**(Pradeep Kumar)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/